

THE MINISTER OF EXTERNAL AFFAIRS (SARDAR SWARAN SINGH):

(a) Yes, Sir.

(b) The matter of recognition of the Provisional Revolutionary Government continues to be under the consideration of the Government.

Indian Charge D'Affairs Walkout from a Chinese Official Banquet

*127. SHRIMATI RATHNABAI SREENIVASA RAO:

SHRIMATI PRATIBHA SINGH:

SHRI B. P. NAGARAJA MURTHY:

SHRI SHYAMLAL GUPTA:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that the Indian Charge d'Affairs has recently walked out in protest from a Chinese official banquet in Peking which was organized in honour of Pakistan Prime Minister Butto;

(b) if so, what are the details thereof?

THE MINISTER OF EXTERNAL AFFAIRS (SARDAR SWARAN SINGH):

(a) and (b) Yes, Sir. At the banquet hosted by the Chinese Premier in honour of the visiting Pakistan Prime Minister Z. A. Bhutto, the Chinese Vice-Premier Teng Hsiao-ping referred to the Kashmir issue in a manner which amounted to interference in India's internal affairs, more so in view of the Simla Agreement concluded between Pakistan and India in which both countries had agreed to settle all their differences bilaterally and by peaceful means.

Demand and supply of steel to Maharashtra

*128. SHRI VITHAL GADGIL:
SHRIMATI SUSHILA SHANKAR ADIVAREKAR:

Will the Minister of STEEL AND MINES be pleased to state:

(a) whether irrigation bridge and road construction works are held up in Maha-

rashtra owing to inadequate supply of steel; and

(b) whether it is a fact that out of their demand of 21,550 metric tons only 3,000 metric tons was allotted to that State?

THE MINISTER OF STEEL AND MINES (SHRI K. D. MALAVIYA):

(a) and (b) The information is being collected and will be laid on the Table of the House.

Rationalisation of prices and production of commercial vehicles

*129. SHRI A. G. KULKARNI:

SHRI GURMUKH SINGH
MUSAFIR:

SHRI J. S. TILAK:

SHRI KRISHAN KANT:

SHRI KALI MUKHERJEE:

Will the Minister of HEAVY INDUSTRY be pleased to state:

(a) whether any steps have been taken to rationalise the prices and production of commercial and heavy vehicles inclusive of new licences; and

(b) whether any final decision has been taken to permit the General Motors of U.S.A. to invest funds in Hindustan Motors Ltd?

THE MINISTER OF HEAVY INDUSTRY (SHRI T. A. PAI): (a) Yes, Sir.

(b) As far as the question of equity participation by General Motors in Hindustan Motors is concerned, it has been decided not to allow this.

भारत-बंगला देश सीमा निर्धारण समझौता

* 130. श्री के० चन्द्रशेखरन् :
श्री ओउम् प्रकाश त्यागी :
डा० रामकृपाल सिंह :
श्री जगदीश प्रसाद माथुर :
सरदार कुमार सं० च०
आंगे :

क्या विदेश मंत्री यह बताने की कृपा करेंगे कि :

(क) भारत तथा बंगला देश के बीच हाल में हुए सीमा निर्धारण समझौते के अन्तर्गत कितने इनक्लेवों का दोनों देशों के बीच आदान-प्रदान किया गया ;

(ख) प्रत्येक देश को इनक्लेवों का कितना क्षेत्र प्राप्त हुआ ; और

(ग) इस आदान-प्रदान के फल-स्वरूप दोनों देशों के कितने व्यक्तियों पर प्रभाव पड़ा है ?

†[Indo-Bangladesh border demarcation agreement

*130. SHRI K. CHANDRA-SEKHARAN:

SHRI O. P. TYAGI:

DR. RAMKRIPAL SINHA:

SHRI S. C. ANGRE:

SHRI JAGDISH PRASAD MATHUR:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) the number of enclaves exchanged between India and Bangladesh under the recent border demarcation agreement between the two countries;

(b) the area of the enclaves received by each country; and

(c) the number of persons of both the countries affected as a result of this exchange?]

विदेश मंत्रालय में राज्य मंत्री (श्री सुरेन्द्र पाल सिंह) : (क) माननीय सदस्यों को याद होगा कि 1958 के नेहरू-नून करार में यह प्रावधान था कि सभी भारतीय तथा पाकिस्तानी अन्तःक्षेत्रों की, जिस हालत में वे तब थे,

अदला-बदली के अतिरिक्त बेरुवारी यूनियन सं० 12 के दक्षिणी आधे भाग से लगे चार अन्तःक्षेत्र बेरुवारी के उस हिस्से के साथ तत्कालीन पूर्व बंगाल को स्थानान्तरित कर दिये जायेंगे।

हाल के इस करार के अधीन इस बात पर सहमति हुई है कि उक्त चारों अन्तःक्षेत्र तथा बेरुवारी का वह भाग भी जिसका स्थानान्तरण होना था, भारत के पास ही रहेगा। इसके बदले में दहग्राम और अंगारपोता के अन्तःक्षेत्र बांग्लादेश के पास रहेंगे।

(ख) इस प्रकार जो क्षेत्र भारत के पास रहेगा वह अनुमानतः 7.00 वर्ग मील है और जो बांग्लादेश के पास रहेगा वह 7.21 वर्ग मील।

(ग) चूंकि भारत और बांग्लादेश दोनों के पास वही क्षेत्र रहेगे जिन पर इस समय उनका कब्जा है, इसलिए इन क्षेत्रों के लोग इससे प्रभावित नहीं हैं।

†[THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH): (a) Hon'ble Members will recall that under the Nehru-Noon Agreement of 1958 it was provided that, besides exchange of all Indian and Pakistani enclaves, as they then were, the four enclaves adjacent to the southern half of Berubari Union No. 12 would be transferred to the then East Pakistan, together with that portion of Berubari.

Under the recent Agreement with Bangladesh it has been agreed that these four enclaves, and the portion of Berubari that was to be transferred, will remain with India. In exchange Bangladesh will retain the enclaves of Dahagram and Angarpota.

(b) The area thus to be retained by India is estimated at approximately 7.0 square miles and the area retained by Bangladesh at 7.21 square miles.

† [] English translation.

(c) Since India and Bangladesh both thus retain areas at present in their possession, persons of these areas are not affected.]

Deterioration in the working of the Durgapur Steel Plant

*131. SHRIMATI MAIMOONA SULTAN:

SHRIMATI PRATIBHA SINGH:

Will the Minister of STEEL AND MINES be pleased to state:

(a) whether a high level committee appointed by Government on the working of Durgapur Steel Plant has pointed out that the most important single factor for the deterioration in the working of the plant has been the steady erosion of managerial authority over the last few years;

(b) if so, what steps Government have taken and are being contemplated to end this 'policy of drift' of managerial authority; and

(c) what are the other factors highlighted by the committee for the deterioration of the working of Plant and what action Government have taken thereon?

THE MINISTER OF STEEL AND MINES (SHRI K. D. MALAVIYA): (a) to (c) A statement is laid on the Table of the House.

Statement

(a) to (c) In September, 1973, a high level committee with Shri G. D. Khandelwal, former Chairman of the Railway Board, as Chairman was appointed by Government to examine the problem of rationalization of movement of raw materials to all Steel Plants, the movement of finished products therefrom and matters incidental thereto. In its report covering the Durgapur Steel Plant and the Alloy Steels Plant, Durgapur, this committee, referring to what it called the serious rot in the utilization of valuable national assets and resources due to lack of cooperation on the part of the lower levels of staff, has expressed the view that the steady erosion of managerial authority over the

last few years due to political considerations is the largest single factor for the present deterioration and that there has to be an end to this policy of drift and the sooner, the better. It has given an example each from the Alloy Steels Plant and the Railways.

The committee has also made specific recommendations relating to movement of raw materials and finished products. These are now under examination with a view to implementation to the maximum extent possible. The observation made by the committee in regard to erosion of managerial authority is a general one and has been noted.

The committee was set up only to examine matters relating to movement of materials. It was not required to examine the working of the Durgapur or any other Steel Plant, as such.

रामगढ़ क्षेत्र में कोककारी कोयला खानें

*132. श्री भैरों सिंह शेखावत :

श्री डी० के० पटेल :

श्री वीरेन्द्र कुमार सखलेचा :

श्री सुब्रमण्यन् स्वामी :

क्या इस्पात और खान मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या यह सच है कि रामगढ़ तथा केड़ला क्षेत्र में विशाल कोककारी कोयला खानें चालू करने की एक योजना तैयार की जा रही है; और

(ख) यदि हां, तो योजना का ब्यौरा क्या है और इस संबंध में सरकार द्वारा क्या कार्यवाही की जा रही है?

†[Coking coal mines in Ramgarh area

*132. SHRI B. S. SHEKHAWAT:

SHRI D. K. PATEL:

SHRI V. K. SAKHLECHA:

SHRI SUBRAMANIAN SWAMY:

Will the Minister of STEEL AND MINES be pleased to state:

†[] English translation.